## National Company Law Tribunal

## Allahabad Bench

CPNO. 55 ALD 2017, (A NO. 175 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: LML. Mazdoon Eleta Sangathan VS. L.M.L Ltd
SECTION OF THE COMPANIES ACT/1 & B CODE: 9nsolvency code

SI. NO. Name Designation Representation Signature.

1. ABHISHEK ANAND ADVOCATE RESOLUTION PROFESSIONAL ARRUNCE.

2. Lawrey Gleer Ach Representation Signature.

## CP NO.55/ALD/2017, CA NO.175/2017

Sh. Pankaj Srivastava, Advocate for the applicant LML Mazdoor Ekta Sangathan. He submits the clarification as of the query posed by this Court's order dated 08.12.2017, he furnishes a copy of an order passed by the Division Bench of the Hon'ble Allahabad High Court, which is impugned in the SLP before the Hon'ble Supreme Court, wherein a stay order was passed. A copy of such order is taken on record.

The case is now fixed for the argument on the main application and the matter to be listed on 19<sup>th</sup> January, 2018.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)